

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2081/2014

PRASHANT FADNAVIS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

ORIGINAL RECORD FROM HC AND TC RECEIVED

WITH

Crl.A. No. 2384/2014 (II)

Date : 23-01-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) :

Mr. Siddhartha Dave, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sandeep Kapur, Adv.
Mr. Amit Bhandari, Adv.
Mr. Vivek Suri, Adv.
Mr. Rose Verma, Adv.
Mr. Saurav Mishra, Adv.
Mr. Parv Arora, Adv.
M/S. Karanjawala & Co., AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Abhishek Saket, Adv.
Mr. Shailesh Sharma, Adv.
Ms. Apurva Mahndiyan, Adv.
Mr. Deepak Goel, Adv.

Mr. H. Raghavendra Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for discharge is allowed.

A request has been made on behalf of the-
respondent no. 2--complainant to make fresh
arrangements for engaging a counsel as the previous
counsel has been discharged. As prayed, time is
allowed.

List the appeals on 6th February, 2025.

In the meantime, rejoinder affidavit be filed.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)